

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1088/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Power House  
V/s.  
Nutri First Agro International Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
34	Prasad Sanjana	Advocate	

ORDER

CP No.1088/I&BP/NCLT/MB/MAH/2017

For having the Petitioner Counsel stated that the date of hearing has not been communicated to the Corporate Debtor, at his request, the Petitioner is hereby directed to communicate next date of hearing to the Corporate Debtor and file proof of service for hearing on 22.6.2017.

An Order dated 14.6.2017 having come from the National Company Law Tribunal, New Delhi, that there shall be Special Bench at Mumbai from 19.6.2017 to 23.6.2017, list this matter on 22.6.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)